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reasonable prices to the dyestuff manufacturing units?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) There has been some shortage of chemical intermediates produced by Hindustan Organic Chemicals Ltd. Indian Petrochemicals Corpn. Ltd. on account of limited installed capacity of these products and a spurt in the demand both for domestic consumption and exports.

(b) and (c). Yes, Sir. None of the basic chemicals intermediates in short supply are being exported by HOCL or IPCL and they are being supplied to the chemical manufacturers including dyestuff units. Government have also taken several steps to improve supply of inputs to dyestuffs and other exporters. All public sector undertakings and major private sector units manufacturing chemical intermediates have been asked to reserve 15% of their production for exports. They are also being supplied naphtha at near international prices and prices of all nephtha derived intermediates have been reduced for export production to make them more competitive in the international market. Maximum production in all such units is also being encouraged and new capacities have been licensed to improve the overall availability.

Modernisation of Ancillary Industries

- *732. SHRI H.A. DORA: Will the Minister of INDUSTRY be pleased to state:
- (a) whether Government are considering a package of measures to promote technological upgradation and modernisation of ancillary industries; and
 - (b) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) Technological upgra-

dation and modernisation is a continuing process.

(b) The investments limit for an ancillary undertaking in the small scale sector is higher than what is prescribed for other small scale units. In order to encourage ancillarisation, Government have recently redefined "ancillary" status to enable an industrial undertaking supplying or rendering or proposing to supply 30% of its production or total services, to other units for production of other articles instead of the 50% prescribed earlier. Government have also established 16 Sub-contracting Exchanges in the various SISIs in the country to promote and develop ancillarisation.

A number of programmes to encourage buyer-seller relationships and vendor development have been undertaken. The progress of ancillary development is also reviewed from time to time.

Replacement of Burnt Meters by DESU

- *733. SHRIMATI PRABHAWATI GUPTA: Will the Minister of ENERGY be pleased to state:
- (a) the procedure followed by the Delhi Electric Supply Undertaking for providing new meters to the consumers in case domestic electric meters are burnt:
- (b) how much time is generally taken to replace such meters;
- (c) whether the cases of burnt meters are on the high rate, particularly in Trans-Yamuna area of Delhi;
- (d) if so, the number of cases of burnt meters reported during 1988;
- (e) whether any survey has been conducted in this regard; and

(f) if so, the findings thereof and measures taken to avoid such cases of future?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI):
(a) and (b). According to Delhi Electric Supply Undertaking, on receipt of a complaint from a consumer regarding a burnt meter, an undertaking is obtained from him that he will pay DESU the cost of the meter in case it is proved that the meter was burnt due to some defect in the consumer's installation. Thereafter, the meter is replaced generally within 48 hours.

- (c) and (d). The estimated number of burnt and defective meters in respect of the Trans-Yamuna area during 1988 is approximately 13,800, out of approximately 3 lakhs connections in that area. This is comparable with the overall number of defective meters (60,000 out of 15.18 lakhs connections approximately) for the overall DESU system.
 - (e) No, Sir.
 - (f) Does not arise.

TV Transmitters in Parliamentary Constituencies

*734. SHRI UTTAM RATHOD: Will the Minister of INFORMATION AND BROAD-CASTING be pleased to state:

- (a) the number of Parliamentary constituencies in the country which have been provided with low or high power TV transmitters and how many are left out;
- (b) the reasons for not providing any low or high power TV transmitters in these constituencies so far; and
- (c) when the remaining constituencies will be provided with transmitters?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMA-TION AND BROADCASTING (SHRI H.K.L. BHAGAT): (a) to (c). 504 Parliamentary constituencies out of a total of 543 are at present covered by TV service, either wholly or partially. Whereas TV transmitters are functioning in 253 of these constituencies, 251 constituencies receive TV service from transmitters functioning in the adjoining areas. On completion of the various Seventh Plan schemes, all the Parliamentary constituencies in the country except five would be covered by TV service, either wholly or partially. It has been decided to extend TV service to the remaining five Parliamentary constituencies also during early Eighth Plan period, subject to availability of funds.

[Translation]

Setting Up of Earth Satellite Stations in Border Hill Areas

*735. SHRI HARISH RAWAT: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether Government propose to set up earth satellite stations in the border hill areas of the country to improve the telephone services;
- (b) if so, the number of such earth satellite stations proposed to be set up during 1989-90, 1990-1991 and 1991-1992;
- (c) whether such stations will be set up in the hill areas of Uttar Pradesh also; and
- (d) if so, the number and locations thereof?

THE MINISTER OF COMMUNICATIONS (SHRI BIR BAHADUR SINGH): (a) Yes, Sir.

(b) The details of the earth stations